

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1419/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES: Iresco Electricals Pvt. Ltd.
V/s
D. S. Kulkarni Developers Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	et s Raghunath	for the respondent	<i>[Signature]</i>
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2	Pranav Sumpat a/w Yash Chokshi a/w Shayan Desgupta y/b Khaitan & Co.	Adv. for Financial Creditor	<i>[Signature]</i>
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ORDER

CP No.1419/ I&BP/NCLT/MB/MAH/2017

At request of the Corporate Debtor, this Bench considering a last opportunity to the Corporate Debtor to take adjournment, list this matter for hearing on 7.12.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)